BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.1011/KB/2011

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Ramesh Ch. Sabat & Ors	sVersus-Hotel Moti Pvt.Ltd 8	Ors.
Under Section	397/398		
No. Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
1. PATITA PAR 2. KULPIP	KUMAR PARLICK	nd) Responds	1)1"
NOTES NO	P.K Aci		

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 08/01/2018.

Sd

(Jinan K.R.) Member (J) 81

(Vijai Pratap Singh) Member (J)